

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Dated: This the 01st day of August 2018.

Original Application No. 330/01513 of 2016

PRESENT:

HON'BLE MR. GOKUL CHANDRA PATI, MEMBER -A
HON'BLE MR. RAKESH SAGAR JAIN, MEMBER -J

Sharif Ahmad, son of Kallu Ahmad, resident of Mohalla Tall, Kasba Thakurdwara, Tehsil-Thakurdwara, District Moradabad.

.....Applicant

By Adv: Shri R.K Tiwari

V E R S U S

1. Union of India through Commissioner, Central Excise Commissioner at Meerut.
2. Deputy Commissioner (P & V), Central Excise Commissioner, Meerut.
3. Joint Commissioner (P & V) Custom and Central Excise, Meerut-II.
4. Additional Commissioner (P & V), Customs and Central Excise, Meerut – II.

..... Respondents

By Adv: Sri S.B. Singh

O R D E R

BY HON'BLE MR. GOKUL CHANDRA PATI, MEMBER -A

List revised. None for the applicant. Shri A.N. Ambasta proxy counsel for Shri S.B. Singh learned counsel for the respondents is present.

2. From the perusal of ordersheet, it is evident that applicant was not present on the last listed date i.e. 5.10.2017. It appears that applicant has lost interest in pursuing the case.
3. Accordingly, O.A is dismissed in default and for non-prosecution. No order as to costs.

(RAKESH SAGAR JAIN)
Member (J)

(GOKUL CHANDRA PATI)
Member (A)

Manish/-